

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 357 of 2001
(OA 900 of 1996)

Date of order : 18.1.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

TAPAN KR. ROY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.T.K.Sarkar, counsel

For the respondents: Mr.M.S.Banerjee, counsel

O R D E R

Heard both the ld. counsel. After hearing the submissions made by both the counsel and after going through the affidavit filed for the facts stated in the MA, the MA is allowed. OA is directed to be restored to its original file and number. OA be listed for hearing on 6.5.2002.

JKR

MEMBER (A)

in

GLG

VICE-CHAIRMAN